

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4461
ANSWERED ON:22.04.2013
CLEARANCE FOR CONSTRUCTION OF PROJECTS
Gowda Shri D.B. Chandre

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether a number of Government agencies have started construction of projects in Ecologically Sensitive Zone without getting mandatory environment and forest clearance from the competent authorities citing national security to cover up such violations in the State of Karnataka;
- (b) if so, the details thereof;
- (c) whether the Government has granted any clearances for building of such projects;
- (d) if so, the details thereof; and
- (e) if not, the steps taken by the Government to ensure that environmental and forest clearances are obtained by Government departments before embarking on construction work on such projects?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) to (e) The information is being collected and will be laid on the Table of the House.